| | | | | | Annexure-7 | | | | | | | | | | |
|--|---|---------------------------|-----------------|---------------------------|-----------------|--|-----------|---------|----------|---------------|------------|-------------------------------------|--------------|-------------|--|
| Name of the corporate debtor: Gangotri Enterprises Limited | | | | | | Date of commencement of CIRP: 06.12.2021 | | | | | | List of creditors as on: 25.07.2022 | | | |
| | | | | | | | | | | | | | | | |
| | Operational creditors (Government Dues) | | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of Amo | Amount | nt Amount of | Amount of | Remarks, if | |
| | | Date of receipt of claim | Amount claimed | Amount of | Nature of claim | Amount | Amount | Whether | % of | contingent | of any | claim not | claim under | any | |
| | | | [Amount in Rs.] | claim admitted | | covered | covered | related | voting | claim | mutual | admitted | verification | | |
| | | | | | | by | by | party? | share in | | dues, that | | | | |
| | | | | | | security | guarantee | | CoC | | may be | | | | |
| | | | | | | interest | | | | | set-off | | | | |
| 1 | Excise & Taxation officer | 17.01.2022 | 35,22,132 | - | Unsecured | - | - | No | - | - | - | 35,22,132 | | - | |
| 2 | The Assistant Commisioner TDS | 14.03.2022 | 15,61,290 | 15,61,290 | Unsecured | | | No | | | | | | | |
| | TOTAL | | 50,83,422.00 | 15,61,290.00 | | - | - | | - | - | - | 35,22,132.00 | | | |